

[Secretary-General]

- (5) The Appropriation (No. 2) Bill, 1976.
- (6) The Voluntary Disclosure of Income and Wealth Bill, 1976.
- (7) The Indian Railways (Amendment) Bill, 1976.

12.07 hrs.

PUBLIC ACCOUNTS COMMITTEE

HUNDRED AND NINETY-SIXTH REPORT

SHRI H. N. MUKERJEE (Calcutta—North-East): I beg to present the Hundred and ninety-sixth Report of the Public Accounts Committee on Paragraph 28 of the Report of the Comptroller and Auditor General of India for the year 1973-74—Union Government (Civil) relating to Farakka Barrage Project—Ministry of Agriculture and Irrigation (Department of Irrigation).

12.08 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHURAMAIAH): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 2nd February, 1976, will consist of:

- (1) Consideration and passing of the Urban Land (Ceiling and Regulation) Bill, 1976.
- (2) Discussion on the Resolution seeking disapproval of the Payment of Bonus (Amendment) Ordinance, 1975 and consideration and passing of the Payment of Bonus (Amendment) Bill, 1976, as passed by Rajya Sabha.

- (3) Consideration and passing of the Bill to extend the life of the House of the People.
- (4) Consideration of any item of Government Business carried over from today's Order Paper.
- (5) Consideration and passing of the Warehousing Corporations (Amendment) Bill, 1976.
- (6) Consideration and passing of the following Bills, as passed by Rajya Sabha:—
 - (a) The Prevention of Food Adulteration (Amendment) Bill, 1976.
 - (b) The Industrial Disputes (Amendment) Bill, 1976.
- (7) Discussion under Rule 193 on the Sugarcane Price.

SHRI DINEN BHATTACHARYYA

(Serampore): Sir, you in your wisdom asked us not to raise any questions when the next week's programme is announced by the Minister of Parliamentary Affairs and on that basis, a day was fixed on which we were to sit with the minister, i.e., yesterday. But yesterday there was no meeting and next week is the last week of the session. Would you permit us to put some questions?

SHRI K. RAGHURAMAIAH: Yesterday we could not meet because of the Beating of the Retreat. Today I am welcoming you at 4.30. You can tell me what you want for next week.

MR. SPEAKER: You can meet him and make your suggestions.

SHRI DINEN BHATTACHARYYA: I raised a very important issue, i.e., the Government must come forward with a statement about the conditions of the health of the MISA prisoners who are MPs. Then about the fire in a jute mill in West Bengal, the Government did not come forward with any announcement.